

(क) भोगल, उज्जैन, खालियर और झांसी से प्रकाशित होने वाले दैनिक भास्कर और सहडोल से प्रकाशित होने वाले जनबोध समाचार पत्रों के मालिकों और भागीदारों के घरों में और प्रेस में वर्ष 1973 से मार्च, 1976 तक केन्द्रीय उत्पादन शुल्क, सीमा शुल्क, आयकर अधिकारियों, सतर्कता अधिकारियों, केन्द्रीय जांच ब्यूरो तथा अन्य केन्द्रीय एजेंसियों द्वारा वर्षवार ईकतनी बार छापे मारे गये; और

(ख) उक्त समाचार पत्रों के मालिकों के विरुद्ध अनियमितताओं के कितने मामले विचाराधीन हैं और कितने मामलों में उन्हें दण्डित किया गया है?

राजत्व और बैंकिंग विभाग के प्रभारी राज्य मंत्री (श्री प्रमथ कुमार मुलर्जी):

(क) और (ख) : सूचना एकत्र की जा रही है और सदन-रटल पर रख दी जायगी।

#### World Bank Loans for Agriculture

1816. SHRI SOMNATH CHATTERJEE: Will the Minister of FINANCE be pleased to state:

(a) total World Bank loans granted for agricultural purposes during the last three years;

(b) purpose-wise World Bank loans for agricultural development disbursed to each State during the last three years;

(c) total amount of World Bank loans utilised, purpose-wise, for agricultural development by each State during the same period, how far World Bank loans have helped boost agriculture in each State; and

(d) factors responsible for non-utilisation of a part of World Bank loans by some States?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) A total of US \$ 559.10 million have been committed by World Bank and its soft-lending affiliate, International Development Association, for agricultural purposes during the last three years.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-11262/76]. It is not possible to assess quantitatively the impact of World Bank Loan/IDA Credits on agriculture. However, it may be said generally that the Bank Group lending has significantly furthered development of agriculture through development of irrigation facilities, command area development, farm mechanisation, improved seed production, dairying, agricultural education and marketing.

(d) There have been initial delays in implementation of some projects due to time needed to build-up adequate infra-structure necessary for execution of these projects and adaptation to new disciplines relating to provision of credit, exploitation of groundwater, on farm development, etc. Steps are being taken to accelerate the execution of the lagging projects.

#### Export of Sugar

1817. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of sugar earmarked for export this year; and

(b) the broad outlines of contracts entered into for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) The total exportable surplus of sugar during the current year will be finally decided after a firm assessment

has been made of the production during the coming Sugar Year (October, 1976—September, 1977).

(b) Export contracts for implementation during 1976-77 amount to 5 lakh Tonnes.

#### Investment and Remittance by Multi-national Corporations

1818. SHRI RANEN SEN:  
SHRI INDRAJIT GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether many multinational Corporations had made investments in India between January, 1975 and August, 1976;

(b) if so, their names and the amount of their equity shares in the Indian Companies;

(c) whether many multinational Corporations have remitted abroad profits from India during the period from January, 1975 to August, 1976; and

(d) if so, the extent thereof?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) to (d). Data relating to issue of shares in favour of non-residents and profits remitted by foreign companies for the period as required is being collected and information, to the extent, feasible, will be laid on the Table of the House.

#### Revenue Defraud by Firms Operating in the Field of Computers and Data Processing Equipments

1819. SHRI P. GANGADEB: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether any firms operating in the field of computers and data pro-

cessing equipments have defrauded the country of enormous revenues for some time past;

(b) if so, the facts thereof; and

(c) the steps taken by Government to check this practice?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). Information is being collected and will be laid on the Table of the House.

#### Request by Bombay Electric Supply and Transport Company for loan from World Bank

1820. SHRI RAJDEO SINGH: Will the Minister of FINANCE be pleased to state whether Government are aware that Bombay Electric Supply and Transport Company has recently sought a loan of Rs 1280 crores from World Bank and if so, the facts thereof?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): Yes, Sir. Government of India are going to negotiate shortly with the World Bank a loan for a Bombay Urban Development Project, which includes a component of US \$ 14.5 million (Rs. 128 crores) for the Bombay Electric Supply and Transport Company. This component would partly finance the procurement of 465 single-deck and 235 double deck buses, major spare parts, and construction of 3 new depots, 11 new terminals, and workshops.

#### Production in Public Undertakings

1821. SHRI P. R. SHENOY: Will the Minister of FINANCE be pleased to state the total increase in production in different public sector undertakings after the declaration of emergency?